

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 140 of 2011

Dated: 28th February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V J Talwar, Technical Member**

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

M.E.R.C. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan &
Ms. Richa Bhardwaja for R-1
Mr. Arijeet K. Lala for R-6
Ms. Kanika Agnihotri for MIAL

ORDER

Post the matter for hearing on **3rd April, 2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

rkt/sm